

12.03 hrs.

Regarding Rajya Sabha's concurrence without any amendment to the Election and Other Related Laws (Amendment) Bill, 2003 at its sitting held on 4th August, 2003.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th August, 2003 agreed without any amendment to the Election and Other Related Laws (Amendment) Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 30th July, 2003."
